

## **Major Advocacy Programmes of CCI July – September, 2015**

- Sh M. S. Sahoo, Member, inaugurated the National Conference on Competition Law Compliances by Enterprises, organised by ICSI at Kolkata on 20.07.15; V. P. Mishra, Director, delivered a talk on “Anti-competitive Agreements and Trade Associations” in the technical session during the Conference.
- Sh S.L. Bunker, Member, participated as Guest of Honour on 26.07.15 during the National Seminar on Corporate Laws and Challenges, organised by Osmania University, Hyderabad.
- Sh M. S. Sahoo, Member, CCI participated in the Panel discussion on Draft Insolvency Code being recommended by the Bankruptcy Legislative Reforms Committee on 1.8.15 at India International Centre, New Delhi.
- Chairman, CCI, participated in the Inaugural session of the Conference as a Chief Guest 3rd International Conference on " Interface Between Intellectual Property & Competition Law" Invention, Growth & New Challenges organised by ASSOCHAM at New Delhi on 7.8.15.
- Sh M. S. Sahoo, Member, CCI, delivered the Key note address during the “Competition Law and Innovation” Programme organised by National Law University, Delhi on 8.8.15.
- Sh Sukesh Mishra, Director (Law) delivered a lecture on “Competition Law in India – An Overview with Case Study” on 8.8.15 at an event organised by Symbiosis Law School, NOIDA.
- Dr Satya Prakash, Adviser (Law) chaired the Technical Session on “NCLT Competition Law Compliance by Enterprises, Court Craft & Art of Advocacy” and made a Presentation on “Competition Law and its Compliance” during the 16th National Conference of Practising Company Secretaries organised by ICSI on 14.8.15 at Kochi..
- Sh V. P. Mishra, Director (Law) delivered a lecture on IP and Competition Law in the Training Programme on “Intellectual Property Rights in Agriculture” organised by ZTM & BPD) Unit, IARI, in New Delhi on 20.8.15.
- Chairman, CCI, participated as the Chief Guest and delivered the Inaugural Address at the Conference on Competition Law and Practices organised by Confederation of Indian Industry (CII) at Mumbai on 21.8.15; Ms Archana Goyal Gulati, Adviser (FA) conducted the technical session during the event.
- Dr. Bidyadhar Majhi, Director (Economics) delivered the lecture on “Fighting Anti-Competitive Behaviour in Public Procurement – Legal Aspects & strategies” during the IRILMM’s Seminar on Vigilance and Ethics in Public Procurement at New Delhi on 21.8.15.

- Sh M. S. Sahoo, Member, participated in the Panel discussion on “Recent reforms such as Make in India, GST, FDI, Financial Inclusion & JAM Trinity, and Land Acquisition Bill” organised by International Management Institute , New Delhi on 23rd August, 2015.
- Sh P. K. Singh, Adviser (Law) delivered a lecture on Competition Law in the Competition Law Programme organised by FICCI in Pune on 27.8.15.
- Sh M. S. Sahoo, Member, Sh Sudhir Mital, Member, Sh P. K. Singh, Adviser (Law) and Ms Renuka Jain Gupta, Adviser (FA) participated in the Advocacy Interaction with the Chairman, Railway Board and other senior officers of the Ministry of Railways on 01.09.15. Sh P. K. Singh made a Presentation on Competition Law.
- Sh M. S. Sahoo, Member, delivered the lecture on Competition issues in Securities Market at NSE, Mumbai on 4.9.2015.
- Sh M. S. Sahoo, Member, participated in the Russian Competition Week at Moscow from 19.9.15 to 26.9.15.
- Sh K. D. Singh, DD (Law) made two Presentations; one on “Overview of Competition Law” and the second was on “Case Studies on Public Procurement” during the In-house Training Programmes of Power Grid Corporation of India titled as “Sensitisation on Critical Contractual Issues, Amendments/ Revisions of Contract Provisions and Legal Issues”, for the benefit of officers upto Chief Manager level of the organisation in New Delhi during Sep 7 - 8, 2015..
- Sh M. S. Sahoo, Member, Ms Renuka Jain Gupta, Adviser (FA) participated in the Advocacy Interaction with the Secretary, Ministry of Civil Aviation and other senior officers of the Ministry on 08.09.15.
- Sh Sudhir Mital, Member and Sh M. S. Sahoo, Member participated in the Advocacy Interaction with the Secretary, Ministry of Coal and other senior officers of the Ministry on 10.09.15.
- Ms Renuka Jain Gupta, Adviser (FA) participated and delivered a Speech on Competition Law on 18.09.15, during the 2-Day International Conference on “Integrity Pact and Probity in Public Procurement” organised by Transparency International India in New Delhi..
- Dr. Bidyadhar Majhi, Dir (Eco) made Presentations during the In-house Training Programmes of Power Grid Corporation of India for the benefit of officers upto ED level of the organisation in New Delhi during Sep. 21-22, 2015.